

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 607 OF 2009

Monday, this the 25th day of October, 2010

CORAM:

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Sanjeeb Kumar Patjoshi, IPS
Managing Director
Kerala Milk Federation
Milma Bhawan, Pattom, Kerala
Thiruvananthapuram – 695 009

... Applicant

(By Advocate Mr. P.K.Manoj Kumar)

versus

1. Union of India represented by its Secretary
to Government Public Grievances and Pension
Department of Personnel and Training
Government of India
New Delhi

2. State of Kerala represented by the Chief Secretary
Government of Kerala, Secretariat
Thiruvananthapuram

... Respondents

(By Advocate Mr. MVS Nampoothiry, ACGSC (R-1)
Advocate Mr.N.K.Thankachan, GP (R-2))

The application having been heard on 25.10.2010, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

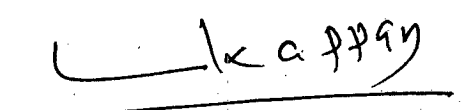
Subsequent to the filing of the OA and on the basis of the interim order passed by this Tribunal, the applicant has already been promoted to the cadre of I.G. Hence the applicant does not want to proceed further with the OA.

Recording the above submission, the OA stands closed. No order as to costs.

Dated, the 25th October, 2010.



**K GEORGE JOSEPH
ADMINISTRATIVE MEMBER**



**JUSTICE K.THANKAPPAN
JUDICIAL MEMBER**

VS